

**Government of India**  
**Department of Empowerment of Persons with Disabilities (Divyangjan)**  
**Ministry of Social Justice and Empowerment**  
**Rajya Sabha**

**Unstarred Question No. 1109**  
**To be answered on 28.07.2021**

**Rules framed by States under RPwD Act, 2016**

**1109. Dr. V. Sivadasan:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the States which are yet to frame rules under the Rights of Persons with Disabilities (RPwD) Act, 2016; and
- (b) the States that have set up special courts mandated under the RPwD Act, 2016?

**ANSWER**  
**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
**(SUSHRI PRATIMA BHOUMIK)**

- (a) As per information available with this Ministry the States of Andhra Pradesh and Maharashtra and UTs of Jammu & Kashmir, Ladakh, Dadra and Nagar Haveli & Daman and Diu have not framed Rules under the Rights of Persons with Disabilities (RPwD) Act, 2016.
- (b) The list of the States/UTs which have set-up Special Courts as mandated under the RPwD Act, 2016 is at **Annexure**.

\*\*\*\*\*

## Annexure

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Q No. 1109 for answer on 28.07.2021 raised by Dr. V. Sivadasan regarding Rules framed by States under RPwD Act, 2016.

| Sl No. | States/UTs that have set-up Special Courts mandated under the RPwD Act, 2016 |
|--------|------------------------------------------------------------------------------|
| 1      | Andaman & Nicobar                                                            |
| 2      | Andhra Pradesh                                                               |
| 3      | Assam                                                                        |
| 4      | Bihar                                                                        |
| 5      | Chandigarh (UT)                                                              |
| 6      | Chhattisgarh                                                                 |
| 7      | Delhi (UT)                                                                   |
| 8      | Goa                                                                          |
| 9      | Himachal Pradesh                                                             |
| 10     | Jharkhand                                                                    |
| 11     | Karnataka                                                                    |
| 12     | Kerala                                                                       |
| 13     | Madhya Pradesh                                                               |
| 14     | Maharashtra                                                                  |
| 15     | Meghalaya                                                                    |
| 16     | Mizoram                                                                      |
| 17     | Odisha                                                                       |
| 18     | Puducherry(UT)                                                               |
| 19     | Punjab                                                                       |
| 20     | Rajasthan                                                                    |
| 21     | Sikkim                                                                       |
| 22     | Tamil Nadu                                                                   |
| 23     | Telangana                                                                    |
| 24     | Uttar Pradesh                                                                |

\*\*\*\*\*